

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR

CRIMINAL WRIT PETITION NO.62 OF 2020

(Gulnawaz Khan @ Shekhu Izaz Khan and Ors. vs. State and Ors.)

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's Orders.

Court's or Judge's orders.

Mr.Yogesh Nayyar, Advocate for the petitioners.
Mr.N.S.Rao, A.P.P. for respondent nos. 1 and 2.

CORAM : M. G. GIRATKAR, J.

DATE : 30.4.2020.

Stand over to 5.5.2020.

JUDGE

jaiswal